

SL. No.20

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/30/9/2024
NAME OF THE COMPANY	Filatex Fashions Ltd
NAME OF THE PETITIONER(S)	Neeta Zanvar
NAME OF THE RESPONDENT(S)	Filatex Fashions Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. Mayur Mundra for the Petitioner.

Ld. Counsel Mr. Harsh Chowdary for the Respondent.

Mr. Harsh Chowdary has taken service on behalf of the Respondent. For filing of Vakalat as well as counter, **matter is adjourned to 05.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)